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**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 05-11-2019**

**PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

**APPLICATION NUMBER :
PETITION NUMBER : TCP/26/2016
NAME OF THE PETITIONER(S) : S. RAMANIKLAL PANDIA & 1 ANOTHER
NAME OF THE RESPONDENT(S) : UNITED PHARMA (INDIA) PRIVATE LIMITED & 4 OTHERS
UNDER SECTION : 397/398**

| S.No. | Name (in Capital) | Represented by | Signature |
|-------|---|---------------------------|---|
| 1) | I.K. Bhoskar Medica Reso | Counsel for petitioner |  |
| 2) | P.H. Arvindh Pandian, Sr. Adv. Vikram Veerasamy | Counsel for Respondent |  |

ORDER

At request of the Petitioner counsel, list this matter for hearing on 15.11.2019.

-Sd-

**(S. VIJAYARAGHAVAN)
Member (Technical),**

-Sd-

**(B. S.V. PRAKASH KUMAR)
Member (Judicial)**